

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:573
ANSWERED ON:11.11.2010
INVESTIGATION OF EMAAR MGF
Das Gupta Shri Gurudas

Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether the Competition Commission of India has initiated any investigation to the alleged allegations that real estate developer Emaar-MGF was given undue concessions by the Delhi Development Authority (DDA) while executing the contract to build Commonwealth Games village in Delhi; and

(b) if so, the details thereof?

Answer

THE MINISTER OF CORPORATE AFFAIRS(SHRI SALMAN KHURSHID)

(a) No, Sir.

(b) Does not arise.